

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH
(BHOPAL)**

CAUSE LIST OF REGISTRAR

COURT NO. 3

Central Zonal Bench

SuchnaBhawan, IIIrd Floor, Arera Hills

Date: 22nd January, 2018
TIME:10.30 hrs. to 13.15

LEARNED REGISTRAR, MR SANJAY SHUKLA

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADING				
1.	Appeal No. 01/2018(CZ)	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
2.	Appeal No. 02/2018(CZ)	Smt. Chatur Kumari Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
3.	Appeal No. 03/2018(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
4.	Appeal No. 04/2018(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
5.	Appeal No. 05/2018(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
6.	Appeal No. 06/2018(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
7.	Appeal No. 07/2018(CZ)	Nature Club of Rajasthan Vs. Union of India & 6 Anr.	Mr. Sandeep Singh Shekhawat, Adv.	
8.	Appeal No. 08/2018(CZ)	Amit Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in